

[Translation]

MR. SPEAKER : You can ask your question when your turn comes.

SHRI GIRDHARI LAL VYAS : Mr. Speaker, Sir, the capitalists are cornering the entire loans. You are not giving us an opportunity to speak.....(Interruptions)

MR. SPEAKER : I allow the hon. Members to put supplementaries. Whom else do I allow ? Nowhere it is written that unless Shri Vyas speaks, the things will not move. You can speak when your turn comes.

[English]

I want that you should first clarify this point to yourself and then I shall allow Half-an-Hour discussion on this.

SHRI JANARDHANA POOJARY ; I want to clarify at this stage. If you want me to disclose it...

MR. SPEAKER : No I do not want you to do anything which is against the rules. I want that you first satisfy yourself and then satisfy the House.

SHRI JANARDHANA POOJARY : Sir, one more point.....

SHRI H. M. PATEL : Sir, let the Minister quote the law under which...

MR. SPEAKER : That is what I have asked him to make sure what he is to say and what he is not to say as per rules prevailing. That is what I told him. Then, when we have the half-an-hour discussion we will know about it.

(Interruptions)

PROF. MADHU DANDAVATE : The Finance Minister says that no law prevents...

(Interruptions)

MR. SPEAKER : We shall see.

(Interruptions)

MR. SPEAKER : If there is no law, then we shall have the information. If there is law, 'Yes, well and good'.

(Interruptions)

SHRI JANARDHANA POOJARY : Sir, I don't want to suppress anything.

MR. SPEAKER : No, you won't suppress. I have not said that you want to suppress anything. I only wanted you to be sure...

(Interruptions)

MR. SPEAKER : Please don't interrupt me. It is a very bad habit. I am trying to get something for you. Please listen to me.

(Interruptions)

MR. SPEAKER : You make sure that your ground is firm and you stand on firm footing and good wicket and then come.

Export of Indian Textiles to United States

*186. SHRI V. TULSIRAM : Will the Minister of TEXTILES be pleased to state :

(a) whether export of Indian textiles to the United States is on the increase ;

(b) if so, the total value of textiles exported to the United States during the last three years ;

(c) the share of textiles exported from Andhra Pradesh ;

(d) whether it is a fact that India is facing a tough competition from other Asian countries in US market ; and

(e) if so, the steps taken to face the competition and boost our exports ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Yes, Sir.

(b) The total value of textiles and clothing exported to the United States during the last three years were :—

(Rs. in crores)

1983	279.41
1984	410.29
1985	476.12

(c) The statistics of State-wise textile exports are not maintained.

(d) There is competition from some Asian countries.

(e) A Statement is given below.

Statement

The following measures have been taken to boost textiles exports:—

(a) Soft loan scheme is available for modernisation of the textile products.

(b) Sophisticated textile machines not manufactured indigenously are allowed to be imported on OGL.

(c) Wide width shuttleless looms and rotor spinning machines are allowed to be imported at concessional import duty linked with export obligation.

(d) CCS rates have substantially increased with effect from 1st January, 1984. These rates were continued during 1985. These rates have been extended upto 31st December, 1986 subject to review to be completed by March, 1986.

(e) Import entitlements under REP licences have been liberalised vide Appendix 17 of the Import-Export Policy for 1985-88. Some items of raw material/fabrics are permitted to be imported under the Advance Licensing Scheme and Duty Free REP Scheme vide Appendices 19 and 21 of Import Export Policy for 1985-88.

(f) Under the 100% Export Oriented Units and Free Trade Zone Schemes, facilities for liberal import of capital goods and raw materials along with many other concessions are given with necessary export obligation.

(g) Foreign collaboration is allowed to modernise indigenous textile machinery to enable exporters to have access to modern machinery. Sophisticated machines not manufactured indigenously are allowed to be imported on OGL. As many as 114 machines necessary for garments and hosiery manufactures have been placed under the OGL, 97 of them enjoying concessional import duty vide Appendix 1 part B of Import-Export Policy for 1985-88.

(h) Government has announced introduction of new Import-Export Pass Book Scheme for manufacturer-exporters under the new Import-Export Policy.

(i) Government has decided to set up a Fashion Technology Institute in Delhi for education, research, service and train-

ing in the areas of fashion design especially for the garment trade.

(j) Government has been giving additional assistance for new products and new markets. 10% higher REP is given for new products and new markets.

(k) Government has been giving liberal assistance for sponsoring and funding promotional activities such as market studies, Buyer-Seller-Meets, participation in international fairs and exhibitions etc.

(l) Duty drawback rates for garments have been liberalised.

[Translation]

SHRI V. TULSIRAM : Mr. Speaker, Sir, I want to know the contribution of Andhra Pradesh in the textile exports to the United States. Since, Andhra Pradesh is surging ahead in all the fields, I just wanted to know if we are not lagging behind in this particular field. In Andhra Pradesh the handloom industry is working on a large scale. Therefore, I want to know the quantum of textile exports made from Andhra Pradesh ?

MR. SPEAKER : The hon. Minister says that he does not have these figures.

SHRI V. TULSIRAM : But he should maintain such figures.

MR. SPEAKER : He does not have these figures for any State. Why then will he keep particularly in respect of your State.

SHRI V. TULSIRAM : That is why I said that he should have maintained those figures.

MR. SPEAKER : You give your suggestion.

SHRI V. TULSIRAM : The hon. Minister should give this information. He must be having figures of exports with him and he can find out on the basis of those figures. I want to know from the hon. Minister the time by which he would be able to send me the reply ?

[English]

SHRI KHURSHID ALAM KHAN : It is very difficult to maintain these statistics State-wise and District-wise.

SHRI AMAL DATTA : You can't do it with computers also...?

SHRI KHURSHID ALAM KHAN : No, we don't have computers.

[Translation]

SHRI V. TULSIRAM : Mr. Speaker, in view of the tough competition, the textile exports to the United States and other countries should be of a superior quality so that they can stand in the competition there. I want to know what steps he is going to take to push up exports of textiles to these markets?

SHRI KHURSHID ALAM KHAN : Sir, we have already taken steps to this effect. These include payment of duty drawback and C.C.S. We also arrange buyer-seller meets. We are setting up an institute in textile designing. It will be a fashion institute. It will prepare good designs of quality garments and will help the people so that exports are pushed up by improving the quality control.

[English]

SHRI MURLI DEORA : The hon. Minister has stated that in order to give boost, there is an increase in the CCS and other incentives for exporting textiles. I would like to know from the hon. Minister whether he is aware that there is inordinate delay in getting this incentive as well as the duty drawback and in view of the fact that in the recent budget, the Government has announced this Modvat system whereby you can get automatic credit. I would like to know from the hon. Minister whether he will allow this facility to the exporters whereby automatic duty drawback is available.

SHRI KHURSHID ALAM KHAN : I would certainly like to avail of the duty but my friend here in the Finance Ministry would have to be more cooperative.

SHRI INDRAJIT GUPTA : The figures given by the Minister about the value of export for three years are showing a rising trend. That, of course, is quite gratifying, but I would like to know from him whether the potential of export of our textiles to the USA market is being seriously affected or not by the high protec-

tionist tariff barriers imposed by the United States authorities on import of textile goods from India. If so, I would like to know whether they have imposed a quota system, and that it is only according to that that we are in a position to export. What are we trying to do to take this matter up with the USA authorities?

SHRI KHURSHID ALAM KHAN : The quota system is under the MFA, multi-fibre agreement and the exporting developing countries are not in favour of this multi-fibre agreement, but unfortunately, the importing countries and the developed countries are very much in favour of maintaining this agreement. Actually, we want that this should be under the GATT which provides that there should be no restrictions and no quota system, and only the importing countries can increase the tariff, but the tariff should be uniform for all the countries and there should be no discrimination against any country.

SHRI RANJIT SINGH GAEKWAD : Recently, the Festival of India organised by us in the USA had a very good impact on the American people and it was a very good opportunity to exhibit some of our textiles in these exhibitions. I would like to know from the hon. Minister, whether these exhibitions had any favourable effect on the export of textiles.

SHRI KHURSHID ALAM KHAN : The Festival of India in the United States had a very large impact on all aspects, of tourism and trade; and in trade, the textile are also included.

Demand of Tea Industry for Unrestricted Export

*187. **SHRI ANANDA PATHAK :** Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the tea industry demanded unrestricted tea export in 1986 ;

(b) if so, the reaction of Government to the said proposal ; and

(c) the steps taken in this regard ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Yes, Sir.